NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 26/2007 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016

NAME OF THE COMPANY: M/s. Maharaja Gourment Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

MOHLT KUMMP

Advocale

MOHIT NAGAR Advocate. Respondents.

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 14th September 2016.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 28/07/2016

(Vidya)